NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

C.P.No.42/KB/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st December 2017, 10.30 A.M.

of the Company	Yogendra Pal Jain & Anr	r-Vs-South Eastern Carriers (P) Ltd.
nder Section	241/242		
Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
AJAY GAGGAR RAKHI PURNIA	, ADVOCATE.	Appearing on behalf of petitionen	Scul 1/12/17
	Name & Desig Representa LI JISHNU CHOUD AJAY GAGGAR RAKHI PURNIA	Name & Designation of Authorized Representative (IN CAPITAL LETTERS) JISHNU CHOUDHURY, APVOCATE AJAY GAGGAR, ADVOCATE.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS) Appearing on behalf of Appearing on behalf of Appearing on behalf

SR. ADVOCATE 5. SATADBEP BHATTACHARIYA ADVOCATE 6. S.R. KAKRANIA ADVOCATE T. SANJEEB SENI ADVOCATE 8. RITIKA SHROFF ADVOCATE

Persondent Sanjælseni Advocate Nos. 5 4 6 dated: 01-12-2017

ORDER

Ld. Counsel for the petitioners and the respondent nos. 5 and 6 are present.

List on 22/12/2017.

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(Jinan K.R.) Member (J)

(V.P.Singh) Member ()